

GOVERNMENT OF KARNATAKA

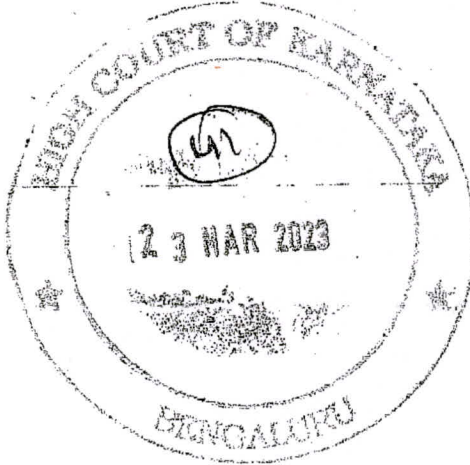
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No.LAW-LCE/59/2023

Karnataka Government Secretariat,
Vidhana Soudha,
Bengaluru, dated: 24.03.2023**NOTIFICATION**ANNEXURE - N

The Government of Karnataka in consultation with Hon'ble High Court of Karnataka here by designate the Court IV Addl. District and Sessions Judge, Shivamogga, sitting at Bhadravathi, as the Special Court to try the following cases filed under following Acts:-

1. For trial of Arbitration Cases and also to try the commercial cases filed under Commercial Court Act, coming under the jurisdiction of Bhadravathi Taluk, in addition to the existing Presiding Officers as per the said Act.
2. For trial of cases filed under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 coming under the jurisdiction of Bhadravathi Taluk in addition to the existing Special Courts as per the said Act.



By Order and in the name of the
Governor of Karnataka

Malathi C
21/2/2023
(MALATHI.C)

Under Secretary to Government (Adm-1)
Law Department

21/03/2023

To:

The Compiler, Karnataka Gazette , Bengaluru for publication in the next issue of Gazette.

Copy to:

1. The Principal Accountant General (A. & E.) / (Audit-1) / (Audit-2), Karnataka, Bengaluru-1
2. The Addl.Chief Secretary to Government, Home Department, Vidhana Soudha

Bengaluru-1.

3. The Registrar General, High Court of Karnataka, Bengaluru-1
4. The Member Secretary, Karnataka State Legal Services Authority, "Nyaya Degula", 1st floor, H.Siddaiah Road, Bengaluru-560 027.
5. The Prl. District and Sessions Judge, Shivamogga.
6. The Principal Secretary to Government, Social Welfare Department, Vikasa Soudha, Bengaluru-1
7. The Director, Directorate of Prosecutions and Government Litigation, 6th Floor, Cauveri Bhavana, Bengaluru.
8. The P.S. To Hon'ble Minister for Law and Parliamentary Affairs and Minor Irrigation, Vidhana Soudha Bengaluru-1
9. The Joint Secretary to Government, Law Department (Admin-1), Vidhana Soudha, Bengaluru-1.
10. The P. S. to Principal Secretary to Government, Law Department, Vidhana Soudha, Bengaluru-1
11. The Under Secretary to Government, Finance Department (Expenditure-2&10) Vidhana Soudha, Bengaluru-1.
12. Section Guard File / Extra Copies.